

Declaration of Assets and Liabilities

Year 2024-2025

SO(CE)

ANAND VARDHAN

aged 31 years, son/daughter/wife of MANVENDRA SINGH
belonging to Office Attendant
service and presently working as Bihar Legislative Assembly Pat

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant 1-1 Name	Dependant 2 Name	Dependant 1-3 Etc. Name
(i)	Cash	6000/-	NIL	NIL	NIL	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I BVM 15000/-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	"	"	"	"
(iv)	Other financial Institutions, NSS, Postal Savings, LIC, Policies, etc.	"	"	"	"	"
(v)	Motor Vehicles (details of make, etc.)	"	"	"	"	"
(vi)	Jewellery (give details of weight and value)	GOLD 10gm	"	"	"	"
(vii)	Other assets, such as values of claims / interests	"	"	"	"	"

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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2199
18/2/25

B. Details of Immovable assets.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse-Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	//	//	//	//	//
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	//	//	//	//	//
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	//	//	//	//	//
(v)	Others (such as interest in property)	//	//	//	//	//

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI - 100000	90000
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	//	//
	(b) dues to departments dealing with supply of water	//	//
	(c) dues to departments dealing with supply of electricity	//	//

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	(d) dues to departments dealing with telephones.	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	//	//
	(f) Other dues, if any	//	//
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A0HPV3382F	//
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	//	//
	(iii) Sales Tax [Only in case of proprietary business]	//	//
	(iv) Property Tax	//	//

C. Personal Detail

GPF/CPF/PRAN No. :-

111105391523

Gender :-

M (M/F)

Date of Birth :-

21061993 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Office Attendant

(Full Name e.g. B.A.S. Bihar Administrative Service, B.S.S. Bihar Secretariat Service etc.)

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 11/2/25

Signature Anand Vardhan

Name of Employee: Anand Vardhan

Designation: Office Attendant

Department: Bihar Legislative Assembly

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Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.